

MINISTRY OF RAILWAYS

(RAILWAY BOARD)

New Delhi, the 28th June, 2016

S.O. 1954.—Ministry of Railways (Railway Board) in pursuance of Sub Rule(2) and (4) of Rule 10 of the Official Language Rules, 1976 (use for the Official purposes of the Union) hereby, notify The RAIL HEALTH UNIT, GONDIA of Nagpur Division, South East Central Railway, where 80% or more Officers/Employees have acquired the working knowledge of Hindi.

[No. Hindi 2015/O.L.-1/12/2]

K. P. SATHYANANDAN, Director (OL)

नई दिल्ली, 15 सितम्बर, 2016

का.आ. 1955.—केंद्रीय सरकार, सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 (2006 का 27) की धारा 3 की उपधारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्यमंत्री श्री हरिभाई परधीभाई चौधरी को राष्ट्रीय सूक्ष्म, लघु और मध्यम उद्यम बोर्ड के पदेन उपाध्यक्ष के रूप में नियुक्त करती है और उक्त प्रयोजन के लिए भारत सरकार सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय की अधिसूचना संख्या का.आ.226(अ) तारीख 23 जनवरी, 2015 में निम्नलिखित संशोधन करती है, अर्थात्:-

उक्त अधिसूचना में क्रम संख्या 2 और उससे संबंधित प्रविष्टियों के पश्चात के लिए निम्नलिखित क्रम संख्या और प्रविष्टियां अतः स्थापित की जाएंगी, अर्थात् -

* 2(क). श्री हरिभाई परधीभाई चौधरी, राज्यमंत्री

उपाध्यक्ष- पदेन"

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय

[फा.सं. 1(19)/2013-एनबीएमएसएमई]

सुरेन्द्र नाथ त्रिपाठी, अपर सचिव

टिप्पण:- मुख्य अधिसूचना का.आ. 226(अ) तारीख 23 जनवरी, 2015 के अधीन भारत के राजपत्र, असाधारण में प्रकाशित की गई थी।

New Delhi, the 15th September, 2016

S.O. 1955.—In exercise of the powers conferred by sub-section (3) of section 3 of the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006), the Central Government hereby appoints Shri Haribhai Parathibhai Chaudhary, Minister of State in the Ministry of Micro, Small and Medium Enterprises as ex officio Vice-Chairperson of the National Board for Micro, Small and Medium Enterprises and for the said purpose makes the following amendment in the notification of the Government of India in the Ministry of Micro, Small and Medium Enterprises number S.O. 226(E), dated the 23rd January, 2015, namely:-

In the said notification after serial number 2 and the entries relating thereto, the following serial number and entries shall be inserted, namely :-

*2 (A) Shri Haribhai Parathibhai Chaudhary, Minister of State, Ministry of Micro, Small and Medium Enterprises

Vice Chairperson —ex officio"

[F.No. 1(19)/2013-NBMSME]

SURENDRA NATH TRIPATHI, Addl. Secy.

Note: - The principal notification was published in the Gazette of India, Extraordinary vide number S.O. 226(E), dated 23rd January, 2015.